RAJYA SABHA

Saturday the 31st August, 1974/the 9th Bhadra, 1896 (Saka)

The House met at eleven of the clock, **Mr. Chairman** in the Chair.

FELICITATIONS TO CHAIRMAN

THE LEADER OF THE HOUSE (SHRI UMASHANKAR DIKSHIT) : Mr. Chairman, Sir, it is a privilege for me, on behalf of myself, on behalf of the Treasury Benches and, if I may say so, on behalf of the whole House, to extend to you a most hearty welcome. You have occupied positions not only of ability but of great responsibility. You practised as a lawyer for many years with credit to yourself and to the various courts in Karnataka and former Maharashtra. You held several portfolios as Minister first in Maharashtra and then in Karnataka and for four years or so you were the Chief Minister of Mysore now known as Karnataka. Thereafter, as everybody knows, you occupied the responsible position of Lieut. Governor of Pondicherry and recently, until you resigned, you were the Governor of Orissa. Irrespective of whichever position you have occupied, you have given credit to it and have thereby earned a high reputation. For these reasons and because of your legal background and because of your great experience, we regard it as the good luck of this House that we have you as our Chairman. This House and the hon. Members who compose it have their own ways and sometimes their own mood. There is such an intellectual and political equipment possessed by most of the Members that you will find a great variety and enrichment in the phraseology that we use sometimes, but, on the whole, you will find that we are a very reasonable and co-operative lot. We expect from you and we promise to you that we will give you all the co-operation and support in upholding, promoting, observing and preserving the high standards of parliamentary procedure and parliamentary life of this House.

Sir, I welcome you again.

SHRI S. S. MARISWAMY (Tamil Nadu) : Mr. Chairman, Sir, I deem it to be a privilege to extend a warm welcome to you. You are not a stranger to the parliamentary system of the country, as you have held with distinction various offices before. With your good and varied background, I am sure you will enrich this House by your wise guidance. This House, which was presided over by illustrious leaders who were your predecessors, had set up a record for impartiality and fairplay. The House had the opportunity of having great and eminent scholars like Dr. Radhakrishnan and Dr. Zakir Husain and, again, the great leader who stood for the working-class, Mr. V. V. Giri, our former President, as the Presiding Officers of this august House. Your immediate predecessor. a great legal luminary, Mr. Pathak, was adorning the same Chair for the last five years. You have succeeded all these eminent sons of this country. I wish you all success and good health.

I will be failing in my duty if I do not make a mention that we are passing through very bad days. Our economy is in shambles and I am afraid things, as they look, are not very bright. I do not want to strike a note as a prophet of doom, but yet it is my duty to remind you, as well as the Government, that difficult days are ahead. Sir, this is the House where we reflect public opinion, their sufferings and troubles. It is not only our duty to echo the feelings of the public, but also it is our sacred right to do so. While discharging our duties as responsible members of the parties, we may, at times, in our anxiety express our views a little harshly which some people might not like. During such occasions we want you to be more indulgent to the opposition than to the ruling party because we are in a minority and also in opposition.

As you know very well, Sir, without Opposition, no democracy will thrive and if there is no Opposition no Minister and no Government would be active. As a result, we will have nothing but a fertile ground for Fascism to emerge. So, Sir.

[Shri S. S. Mariswamy]

you will understand the importance of the role of the Opposition parties and would be a little more indulgent.

There may be times when stresses and strains will compel people on this side to be a little tough. On such momentous occasions, your wisdom, fairness and generosity should be there to guide us on the right lines and also direct the Government to be more serious. We want that your decisions and guidance may be acclaimed with gratitude by posterity and upheld as the tradition of Parliamentary Democracy.

Sir, there may be times when we may disagree from you but you must appreciate as Napoleon once said that—

> "The people to fear are not those who disagree with you but those who disagree with you and are too cowardly to let you know."

So, Sir, you need not have any fear about us, but you have to be very cautious with the people who disagree with you but are too cowardly to let you know that.

Once again, Sir, I welcome you to this august House and wish you good luck and God-speed.

SHRI BHUPESH GUPTA (West Bengal): On behalf of our Party in this House and on my own behalf, I welcome you, Mr. Chairman, on your installation in the august Office of this House. You have today come to occupy a position in the House which over the years has acquired a high distinction and a certain democratic credibility, not so much as a result of the fact that the Chairman of the Rajya Sabha happens to be Vice-President of India as due to the contributions which have emanated from the Chair in the conduct of the business of the House. Indeed, your high office in this House has shone not in any reflected glory but in its dynamic impartiality, its boldness, its comprehension of the problem afflicting the nation and our people's struggle to remake our country and, above all, in its responses to the urges of our toiling masses.

Mr. Chairman, it was my privilege to be in this House when your great office was inaugurated 22 years ago with that eminent philosopher and educationist, Dr. S. Radhakrishnan, in the Chair you, Sir, have now come to occupy. In those days when the British Parliament, miscalled 'Mother of Parliament' was uncritically adored in some quarters as a model to follow, there were some attempts to make this House something like the House of Lords in the Westminster, if only in the matter of functioning and procedure. That the Rajya Sabha was the product of no heredity or royal prerogatives tended to be forgotten by those for whom Westminster was almost a shrine and May's outdated book on Parliamentary Practice a Bible.

But, Sir, it goes to the credit of our first Chairman and the Members that they did not allow such anti-democratic tendencies to overshadow the Rajya Sabha's future. Step by step, the Rajya Sabha, through the leadership from the Chair and by the efforts and struggles of its Members, has fashioned itself into a strident forum of our parliamentary institutions, despite the obvious limitations arising from the manner of its creation and existence and, if, I may say so, the attempts on the part of certain authorities to treat it as a mere show-window. I must, however, add that the late Prime Minister, Jawaharlal Nehru, treated this House with great respect and shared our strivings to make this House dynamic lively and useful within of course, the four corners of the Constitution. Our first Chairman, Dr. Radhakrishnan, truly an independent, played yeoman's role in building up the high tradition not only of this House but of the Chair itself. Permit me, Sir, to wish him speedy recovery from his present illness on this occasion. He won our hearts not only by his scholarship, high vision but also by his good humour, disarming smile and deep regard and affection for all Members, particularly those in the Opposition.

Sir, the image of the Chair in a parliamentary institution such as ours rises with the Chair's attitude of sympathy, understanding and accommodation in relation to the Opposition. This indeed has been the Chair's by now well-established as well as cherished tradition to which, we hope, you, Sir, will add your worthy contribution not only to uphold but to carry forward that tradition.

We know your path may not always be easy, but you can count on the willing co-operation and goodwill of all of us. We gave that co-operation to Dr. Radhakrishnan's successors and your predecessors, Dr. Zakir Hussain, Shri V. V. Giri and Shri G. S. Pathak. You, Sir, have stepped into this office at a very critical moment in our history when the worst ever economic crisis since independence has overtaken our country, when the privations and sufferings of the masses have reached the limit of endurance, when the sharp struggles are opening out between the forces of progress, on the one hand, and those of reaction, on the other, with the protagonists of *status quo* and so-called pragmatism showing up their utter bankruptcy in facing the grim challenge. Democracy is grievously threatened by the combined forces of reaction, and these forces are ramified on either side of the line that, in a parliamentary setting, divides the Treasury Benches from the Opposition. Democracy, including its parliamentary form, is menaced by the forces of neo-colonialism, monopoly capital, landlordism and by an arrogant and politically ill-bred bureaucratic brass which has only contempt for Parliament and, last but not the least bv rampant corruption to which your predecessor, Shri Pathak, had rightly referred in his farewell address to us the other day. I hope, Sir, you will take note of corruption not in a valedictory performance but in your day-to-day functioning which begins from to-day as the Chairman of this House.

Sir, the masses are struggling to-day against high prices, unemployment and for social justice so long and so cynically denied to them. They are fighting for a radical change of the social order which alone can save them from the depredations of the exploiting classes and the nation from an economic and political catastrophe. The Rajya Sabha to-day can justify itself by giving language to the fighting urges of our down-trodden millions and not by trying to sweep them under the carpet. The voice of the masses echoed, heeded and respected here makes the House great and win it popular esteem and affection. The House must mirror the life and struggles of the masses outside and that must not be allowed to be clouded by what goes on in the corridors of power elsewhere. The rapport with the toiling masses is of paramount importance for the vitality and future of parliamentary institutions and in this context you, Sir, are called upon to play an important and creative role.

You, Sir, in your election appeal to us expressed your sentiments for overcoming age-old poverty and making "economic inequality and social injustice" things of the past. You will agree with us that those objectives can never be won except by the struggles of the masses. They can never be advanced by serving the *status quo* or encouraging the policies that are responsible for perpetuating economic inequality and social injustices.

In your appeal you have said : I pledge myself to be worthy of the confidence that you have reposed in me. I seek your goodwill and support." On behalf of my Party, I reciprocate by pledging our goodwill and support to you trusting that your deeds will match in spirit and letter the profound words of your solemn pledge. May I, in the end, congratulate you on the assumption of the great responsibility in the service of the masses, democracy and the nation for which impartiality, imagination and courage to displease the vested interests in economic life as well as in the seats of monopoly power are essential prerequisites.

Sir, once again I thank you and congratulate you.

श्री श्रोम प्रकाश त्यागी (उत्तर प्रदेश) : अध्यक्ष महोदय, मेरा सौभाग्य है कि मैं अपनी ओर से और अपनी पार्टी की ओर से आज आपका अभिनन्दन और स्वागत करने के लिए यह सुअवसर प्राप्त कर रहा हूं —केवल इस कारण से नहीं कि आप अध्यक्ष बन कर यहां उपस्थित हुए हैं बल्कि इस रूप में कि इस अध्यक्ष पद को सुशोभित करने वाले आप वे व्यक्ति है जिन्होंने देश की स्वतंत्रता के लिए संघर्ष में अपने को रत रखा और जिन्हें इस देश के राष्ट्रपिता स्वर्गीय महात्मा गांधी के चरणो में सेवा करने का सुअवसर प्राप्त हुआ । राष्ट्रपिता महात्मा गाधी इस देश के किस स्वरूप को लेकर सघर्ष कर रहे थे, उनकी कल्पना का भारत क्या था, उनकी दृष्टि में भारत की आर्थिक नीति क्या थी, सामाजिक ढाचा क्या था, इस देश की राजनीति और धर्म का सबंध क्या था आप इससे भली भाति परिचित है । मैं महात्मा गांधी के प्रवचनो में से एक ही बात की ओर सकेत करना चाहता हूं । महात्मा गांधी की एक मान्यता थी कि धर्मविहीन राजनीति रावण-राज को पैदा कर सकती है, परन्तु राम-राज्य पैदा नही कर सकती । मैं समझता हूं कि संसार मे वही एक अद्वितीय आत्मा थी इस शताब्दी में जिसने राजनीति और धर्म के समन्वय को रखते हुए इस देश में संघर्ष किया । उनके समस्त सघर्ष का मूलाधार अहिंसा थी और उनके लक्ष्य का भारत न योरुप और अमरीका था, न रूस और चाइना था । उनके लक्ष्य का भारत वही भारत था जिसकी परम्पराएं आदि काल से इस देश मे चली आई हैं । उनकी हार्दिक अभिलाषा थी कि इ संसार मे भारतवर्ष अपने स्वरूप को बनाए रखे और राजनीति क्षेत्र में भटके हुए देशों को एक सही मार्ग-दर्शन दे । ऐसी उनकी अभिलाषा थी और ऐसी भावनाओं में पले हुए व्यक्ति के रूप में आज आप हमारे सामने उपस्थित हुए है ।

अध्यक्ष महोदय, भारतवर्ष इस समय की ससार की राजनीति में बहुत बड़ा स्थान रखता है और वह यह कि प्रजातांत्रिक क्षेत्र में संसार में भारतवर्ष ही सबसे बड़ा महान देश है । जहां तक संसार में प्रजातंत्र में विश्वास करने वाले देशो का संबंध है उन सभी की दृष्टि अमरीका और इगलैण्ड पर नहीं है, वे प्रजातंत्र के परीक्षण को भारतवर्ष में देख रहे हैं कि भारतवर्ष किस रूप में अपने प्रजातंत्र को सफल बनाता है । उनकी दृष्टि भारतवर्ष की ओर है । भारतवर्ष के प्रजातांत्रिक ढांचे का निर्माण अगर कही हो रहा है तो इस संसद भवन में हो रहा है । इस संसद में विचार-धाराएं विभिन्न रूप में आती हैं और आती रहेंगी ।

ससार के राजनीतिक पटल पर इस समय हम उन्नत देशो मे नहीं हैं, हम विकासशील देशो मे से हैं, परन्तु हमें यह नहीं भूलना चाहिए कि प्रजातांत्रिक दृष्टिकोण से हमारा महत्व सर्वोपरि है, सबसे आगे है, हमारा देश नम्बर वन पर है । अगर प्रजातंत्र का पालन करने में हम असफल रह गए तो संसार के दूसरे देश लड़खड़ा जाएंगे । इस दृष्टि से जिस महत्वपूर्ण पद पर आप आसीन हैं उस पद पर रहते हुए इस महत्वपूर्ण बात को ध्यान में रखने की आवश्यकता है ।

एक बात मैं विशेष रूप से आपसे कहूंगा और वह यह कि प्रजातंत्र के लिए सबसे बडी आवश्यकता है विरोधी दल का सशक्त होना । अगर प्रजातांत्रिक शैली में विश्वास करने वाले देश में विरोध और विरोधी दल न हो तो रूलिंग पार्टी उसे तानाशाही मे परिणत कर सकती है । फिर एक तानाशाही स्थापित हो जाती है, उसे फासिज्म कहिये या डिक्टेटरशिप कहिये, उस में कोई अंतर नही रह जाता । देखने भर के लिए वह प्रजातंत्र रह जाता है। दुर्भाग्यवश भारतवर्ष के अंदर 27 वर्षों में एक सबल विरोधी दल एक शक्ति के रूप में इन संसद् भवनो में उपस्थित नही हो सका और इस को मैं देश का दुर्भाग्य मानता हूं साथ ही दुर्भाग्य मानता हूं इस रूलिंग पार्टी का जिस के हाथ में राज सत्ता है । क्योंकि उस को सही मार्ग पर चलाने के लिए विरोधी दल का हंटर, उसका कोड़ा परम आवश्यक है और दुर्भाग्यवश जिन के हाथों मे शासन रहा उन्होंने विरोधी दल को समाप्त करने की चेष्टा की, उन को आपस मे विभाजित करने की चेष्टा की, उन्हें उठने का अवसर नही दिया । यह सब संसद् के भवनों मे आप को देखने को मिलेगा । आप आरम्भ से आज तक कांग्रेस पार्टी के सदस्य रहे । मैं मानता हूं कि जैसा कि मेरा विश्वास है कि आप की आत्मा में जो विचारधारा है उस को आप बदल नही सकते, लेकिन एक विशेष प्रार्थना आप से मैं इस अवसर पर करना चाहूंगा कि आज तक आप कांग्रेस पार्टी के सदस्य थे परन्तु आज इस कुर्सी पर बैठ कर...

(Interruptions)

श्री चन्द्रशेखर (उत्तर प्रदेश) : कांग्रेस का सदस्य नहीं होता चेयर पर बैठा हुआ आदमी । वह गवर्नर थे ।

श्री ओम प्रकाश त्यागी : चन्द्रशेखर जी, आप बहुत अच्छी बात बोले...

(Interruptions)

श्री चन्द्रशेखर : आप को गर्वनर मे और कांग्रेस सदस्य में अंतर नही मालूम होता तो मैं क्या कहूं ।

(Interruptions)

श्री ओम प्रकाश त्यागी : चन्द्रशेखर जी, आप से प्रार्थना करूंगा कि गवर्नर पद से त्याग पत्र तो आप ने बहुत दिन पहले दे दिया था और गर्वनर के रूप में आप यहां उपस्थित नही हुए है । अध्यक्ष होने से पहले त्याग पत्र देने के बाद आप कुछ थे तो कांग्रेस के सदस्य थे, और कुछ नही थे । इस पद पर आसीन होने के बाद हम सभी आशा करते है और हमारा यह विश्वास है कि आप सच्चाई के साथ इस देश के हित मे इस देश की परंपराओं को स्थिर रखने के लिए आप पूर्ण तटस्थता के साथ अपने कर्त्तव्य को निभाने की चेष्टा करेगे ऐसी मेरी हार्दिक प्रार्थना है । जिस पद पर आप बैठे हैं वह कांटो से भरा है । जिन लोगो ने आप को इस पद पर बिठाया है उन को आप जानते है । आप के सामने यह प्रश्न बहुधा आयेगा कि इस सदन मे विरोधी दल आप के सामने एक बात उपस्थित करेंगे, मिनिस्टर कही लड़खडाते होंगे, आप दोनों तरफ को देखेंगे, उस समय हम आप की ओर देखेंगे कि आप का निर्णय कहां जाता है, आया आप सच्चाई की ओर जा रहे हैं या आप उस ओर जा रहे हैं...

श्री रबी राय (उड़ीसा) : सच्चाई की तरफ जायेंगे यही वह कह रहे हैं ।

श्री ओम प्रकाश त्यागी : मैंने केवल इशारा किया है । मैंने केवल यही कहा है कि जो ताज रखा है आप ने सिर पर वह कांटों से और कठिनाइयो से भरा है । उस में आप को कभी कभी ऐसे निर्णय लेने पड़ेगे कि जिस मे कभी विरोधी दल नाराज हो जायेगे और कभी शासक दल । अत में मै आपसे यही प्रार्थना करूंगा कि देश में आज विषम परिस्थिति है, देश में महंगाई है, देश में भ्रष्टाचार है और दूसरी अनेक समस्याये हैं जिन पर यहां चर्चा होगी ।

(Interruptions)

श्री राजनारायण (उत्तर प्रदेश) : अरे, इस समय तो सुन लीजिए ।

श्री ओम प्रकाश त्यागी : इन समस्याओं के समाधान में के लिए यहां चर्चाएं होंगी, विधेयक आयेंगे और उसमें आप को अपने निर्णयो से सदन को सुशोभित करना है । मै अंत से परम पिता परमात्मा से यही प्रार्थना करता हूं कि वह आप को शक्ति और साहस दे ताकि आप अपने पद के कर्त्तव्यो का सच्चाई के साथ पालन कर सकें जिस प्रकार इस पद पर बैठे हुए डा० राधा कृष्णन और डा० जाकिर हुसेन साहब ने इस पद को सुशोभित किया है । उनकी परपरा को आप बनाए रखें और उसमें आप सफल हों । मेरी हार्दिक शुभकामनायें आप के साथ हैं ।

श्री महावीर त्यागी (उत्तर प्रदेश) : श्रीमन्, आपको चेयरमैन पद को सुशोभित करने के इस शुभ अवसर पर मैं अपनी ओर से और अपनी पार्टी के सब सदस्यों की ओर से आपको हार्दिक बधाई देता हूं और आपका स्वागत करता हूं । मुझे आशा है कि आप पूरी निष्पक्षता के साथ इस सभा का सचालन करेंगे ।

वास्तव मे प्रजातंत्र का महत्व इसी में है कि विरोधी दलों के सदस्य जनता की कठिनाइयो को पूरी स्वतंत्रता के साथ सदन के सामने पेश कर सकें । चेयरमैन की हैसियत से आपसे मैं यह आशा करता हूं कि आप हमारे इस कर्त्तव्य के पूरा करने में पूरा सहयोग देंगे । विरोधी दलों को जनता का प्रतिनिधित्व करने की पूरी छूट देगे क्योकि जो पार्टी पावर में आ जाती है उसका काम ज्यादातर गवर्नमेंट के काम को जस्टिफाई करने का हो जाता है । जो विरोधी दल के लोग हैं उन्ही को छूट रहती है कि जनता की शिकायतो को संसद् के सामने पेश कर सकें । इसलिए जनता की शिकायतो के पेश करने का कर्त्तव्य जो हमारा है उसको पूरा करने मे आप का पूरा सहयोग चाहते है और हम आशा करते है कि जनता का प्रतिनिधित्व करने मे आप हमारे साथ पूरा सहयोग देगे और हमको पूरी छूट देंगे। मै अपनी ओर से और पार्टी की ओर से आपको आश्वासन दिलाता हूं कि हमारा पूरा सहयोग आपके साथ रहेगा ।

[श्री महावीर त्यागी]

अभी मेरे मित्र ने कहा था कि दिमाग आपका उधर हो सकता है, लेकिन जब आप इस कुर्सी पर बैठते हैं आपकी जिस्म की बाईं तरफ दिल है और हम भी बाईं तरफ हैं, दिमाग उधर हो सकता है पर दिल हमारी तरफ है। इसलिए मैं आपके दिल से अपील करता हूं और मैं आशा करता हूं कि आप विरोधी दलों के साथ इस तरफ से काम लेंगे और चूंकि हम जनता का फर्ज अदा करते हैं इसलिए हमारा ध्यान रखेंगे।

श्री राजनारायण : श्रीमन्, मैं भारतीय लोक दल के सदस्य की हैसियत से और भारतीय लोक दल की ओर से आपका समम्मान स्वागत करता हूं।

SHRI HARSH DEO MALAVIYA (Uttar Pradesh): Sir, on a point of order. As yet, Sir, there is no Bharatiya Lok Dal in this House. It is only the BKD which is here now. There is no Bharatiya Lok Dal in this House and it has not yet been recognised. Only the BKD is here now.

MR. CHAIRMAN: Mr. Rajnarain is a member of the BKD. Is it not? Since he is a member of this House, he can speak. It is all right.

श्री राजनारायण : श्रीमन्, शायद हमारी बात सत्ताधारी दल के हड़बोंग में लोग सुन न सके हों, इसलिए मैं पुन: आपसे निवेदन करना चाहता हूं कि मैं आपका स्वागत करता हूं, समम्मान और दिल के साथ, हृदय के साथ। मैं भारतीय लोक दल का आज से सदस्य हूं और भारतीय लोक दल इस देश में एक महान् दल बन गया है।

श्रीमन्, मैं पहले ही आपको निवेदन कर दूं और आपके द्वारा इस सदन के सम्मानित सदस्यों को निवेदन कर दूं कि सदन का सम्मान, सदन की प्रतिष्ठा, सदन की गरिमा, सदन की महिमा, सदन की शोभा और सदन की सुरीति को सुरक्षित रखने में हम सदा-सदा आपका सहयोग करेंगे।

श्रीमन्, मुझे आज प्रसन्नता भी है--प्रसन्नता इसलिए है कि आप गांधी परम्परा से आये हैं। गांधी जी ने पार्लियामेंट के बारे में कहा है कि यह या तो वैश्या है या बंध्या है। जब तक बाहर की शक्ति इसे दबाती नहीं तब तक यह जनता के हित और कल्याणकारी काम कर नहीं पाती। इसलिए मैं जब अपने उस कर्त्तव्य का पालन करूं तो मैं सर्वदा यह चाहूंगा कि गांधी परम्परा से आया हुआ इंसान जो आज इस चेयरमैन की कुर्सी पर सुशोभित है वह उसकी रक्षा करे।

श्रीमन्, मैं यह भी निवेदन कर दूं कि आपको कई बड़े कर्त्तव्यों का पालन करना होगा क्योंकि आपकी हैसियत दो है। एक तो आप उपराष्ट्रपति हैं हमारे और दूसरे इस सदन में आप चेयरमैन हैं। उपराष्ट्रपति की हैसियत से आप शासन के अंग हो जाते हैं और चेयरमैन की हैसियत से आप संसद् के अंग हो जाते हैं। मैं आपसे नम्रता से निवेदन कर दूं कि संसद् सर्वोपरि है। आप चेयरमैन के पद को ऊपर रखिएगा। कहीं ऐसा न हो कि किसी कारणवश उपराष्ट्रपति के कर्त्तव्य का पालन करने में और चेयरमैन का कर्त्तव्य पालन करने में कानफ्लिक्ट हो तो आप उपराष्ट्रपति को तरजीह दें चेयरमैन को नहीं। मैं बराबर नम्रता से निवेदन करना चाहता हूं कि चेयरमैन के पद को सर्वथा ऊपर रखिए उपराष्ट्रपति के पद से।

श्रीमन्, जब हम आप को अपने सम्पूर्ण दृढ़-संकल्प के साथ और सम्पूर्ण इच्छा के साथ सहयोग करने के लिए तैयार हैं,--सहयोग देने का वचन देते हैं तो यह वचन देते हुए हम कान्शियस हैं, हम सचेत हैं। हम आपको अपना कर्त्तव्य पालन करने मे सर्वथा सहयोग देंगे। यहां जितने लोग हैं--चाहे सदन के सम्मानित सदस्य हों चाहे सदन के चेयरमैन साहब हों--सब का व्यक्तित्व सीमित है। अपनी-अपनी सीमाओं में सब बंधे हैं। अगर कोई भी अपनी सीमा का उल्लघन करता है तो उस समय सदन की स्थिति कुछ विचित्र हो जाती है। इसलिए मैं बराबर यह निवेदन करूंगा और मैं चाहूंगा कि आप में कृष्ण जैसा विशाल हृदय हो, आप में राम की मर्यादा हो और आप में शंकर की बुद्धि हो। अगर आप शंकर की बुद्धि राम की मर्यादा और कृष्ण का हृदय, तीनों का समन्वय करके चलेंगे तो इस सदन में कभी भी

आप हम से असहयोग नही पाएंगे, बराबर हमारा सहयोग पाएंगे। मैं इसकी व्याख्या बहुत दूर तक इस समय करना पसन्द नहीं करता। मैं इतना कहना चाहता हूं कि कृष्ण ने कभी भी अपने लिए कुछ नहीं किया। कृष्ण ने जो कुछ भी किया वह दूसरों के लिए किया। शंकर की जो कुशलता थी वह विश्व में अद्वितीय थी और शंकर की बुद्धि के बराबर दुनिया में कोई प्राणी पैदा नही हुआ। राम अपनी मर्यादा के कारण ही मर्यादा पुरुषोत्तम रामचन्द्र कहलाए जाते हैं। जो जन-जन की रचना करे, जो जन-जन के सुख और सुविधा को देखे, जो जन-जन में समता लाए और जो जन-जन के बीच की दूरी और विषमता को समाप्त करे, वही राम है। श्रीमन्, क्योंकि हमारे बहुत से लोग भारतीय संस्कृति से परिचित नही हैं वे यूरोप की संस्कृति से परिचित हैं, रूस की सस्कृति से परिचित हैं, इसलिए मैं उनको बता देना चाहता हूं कि

बैर करय न कोई।
रामराज व्याप्त विषमता कोई॥

रामराज मे कोई किसी से बैर नही करता था। क्योंकि वहा विषमता नही थी; गर-बराबरी नहीं थी।

दैहिक दैविक भौतिक तापा।
रामराज काहु नहि व्यापा॥

राम के राज में किसी को न शारीरिक पीडा थी न बौद्धिक तकलीफ थी।

मैंने पहले कई बार वाल्मीकि श्लोक सुनाए हैं पर इस समय सुनाने के लिए समय नहीं है। मैं कहना चाहता हूं कि आज हम जनतांत्रिक पद्धति को अपनाए हुए है तो जनतांत्रिक पद्धति का मतलब क्या है ?

अब सत्ताधारी दल, कुर्सी दल विरोधी पक्ष को उन तमाम सुविधाओं से सम्पन्न करे जिससे कि विरोधी पक्ष, अल्पमत अपने आपको बहुमत में परिणत कर सके। लेकिन अगर अल्पमत को अपने आपको बहुमत में परिणत करने के मार्ग में सत्ताधारी दल बाधक होता है तो इस प्रकार की व्यवस्था में जनतंत्री पद्धति टूट जाती है। श्रीमन्, मैं चाहूंगा कि आप इन तमाम चीजों पर अच्छी तरह से ध्यान दें। आप तो विद्वान हैं, कानून के ज्ञाता हैं और सभी चीजों को अच्छी तरह से समझते हैं। बहुत-सी बातें इस सदन में कही गईं। सम्मानित सदस्यों के मुखारविन्दु से बहुत अच्छे-अच्छे शब्द निकले। कुछ सदस्यों के द्वारा प्रतिक्रियावादी क्रान्तिकारी, रिएक्शनरी, प्रोग्रेसिव, लेफ्ट और राइट इन तमाम, शब्दों का प्रयोग हुआ। क्या मैं यह समझ सकता हूं कि इस सदन में किस पक्ष की तरफ से लेफ्ट और राइट शब्दों का प्रयोग कब से हुआ ? Who is right and who is left मैं समझता हूं कि आपके दक्षिण में जो सत्ताधारी दल है वह राइट है और आपके वाम में जो विरोधी पक्ष है, वह लेफ्ट है। आपको मालूम होगा फ्रेंच रिवोल्यूशन के अन्दर जो प्रोरोयलिस्ट थे वे राइटिस्ट कहलाते थे और जो रीयलिस्टों के खिलाफ थे वे लेफ्टिस्ट कहलाते थे। यहां पर एक शब्द रूढ़िवादी भी कहा गया। हमारे कुछ मित्र जो यहां बैठे हैं, वे सरकार की बराबर मदद करते रहते हैं। उनकी नीति आज यही है। मैं चाहूंगा कि जब कभी दक्षिणपंथी या वामपंथी शब्दो का प्रयोग हो या जब रूढ़िवादी शब्द का प्रयोग हो, जिसका प्रयोग करना मैं पसन्द नहीं करता हूं तो इन शब्दो का प्रयोग ठीक से किया करें। कौन दक्षिण है, कौन वाम है ? क्या अपने देश में उस शक्ति को वाम शक्ति माना जाता है जो मातृभूमि की सीमाओं को दूसरो को देने से रोकने के लिए अपना बलिदान कर दे ? मैं उन व्यक्तियो को वामपक्षी नही मान सकता जो हमारे कार्यों के लिए, जनता और सरकार के कामो के लिए जनता की भाषा की आवश्यकता नही मानता। इन तमाम बातों को अगर आप देखेंगे तो आपको पता चलेगा कि यह समद् क्या है ? संसद् वह स्थल है, वह शीशा है, वह दर्पण है जिसमें बाहर की स्थितियों का प्रतिबिम्ब आए। अगर बाहर की स्थितियों का प्रतिबिम्ब यहां पर

[श्री राजनारायण]

नहीं आएगा तो आप बताएं कि क्या यह संसद् रह जाती है? यह हमारा आदरणीय सदन है, यह किसी के भ्रष्टाचार को छिपाने का स्थल नहीं है। बाहर जनता में जिस तरह की मंहगाई है, किस तरह की बेकारी है, जिस तरह का भ्रष्टाचार है, उसको आप देख रहे हैं। मैं समझता हूं कि आपका हृदय इन बातों से अवश्य द्रवित होता होगा। आपने आज अखबारों के अन्दर यह भी पढ़ा होगा कि आदरणीय जय प्रकाश नारायण जी ने कहा है कि अगर बिहार की समस्या नहीं सुलझाई जाती तो हमको अनशन पर बैठकर अपने जीवन का त्याग भी करना पड़ सकता है। यह उन्होंने कहा है। श्रीमन् यहां पर हमारे कुछ मित्र हैं, परिचित हैं और ये हैं भारतीय कम्युनिस्ट पार्टी के लोग. (*Interruptions*) । आपने बीच में टोक दिया, इसलिए मैं इस सदन में आपके स्वागत में यह जरूर कह देना चाहता हूं कि जब हम आपका सच्चा स्वागत करते हैं तो यह भी कह देना चाहते हैं कि जब इस सरकार के राज में जमाखोरी बढ़ रही हो, जनतंत्र पद्धति की सरिता सूख रही हो तो यह सवाल सामने आता है कि क्या हमने आजादी इसीलिए ली थी कि हमारी जनता को आज यह दिन देखने पड़ेंगे? इस आजादी को हासिल करने के लिए न मालूम कितनी माताओं की गोद सूनी हो गई, कितनी ही ललनाओं का सिंदूर डूब गया, न मालूम कितने नौजवानों ने जेलों के शिकंजों में अपनी पूरी की पूरी जिन्दगी बिता दी। श्रीमन्, आपने देखा होगा कि आज नित्य प्रति बेकारी बढ़ रही है, नित्य प्रति मंहगाई बढ़ रही है, नित्य प्रति भ्रष्टाचार बढ़ रहा है। आपने अखबार पढ़ा होगा, लोक सभा में कल क्या हुआ? कल मैं यहा नही आ सका। मैंने नेशनल हैराल्ड पढ़ा है। किस प्रकार से कुछ ससद्-सदस्यों को प्रधान मंत्री ने डाटा है, यह भी आपने पढ़ा होगा। क्या यह स्थल इन तमाम बातों को प्रदर्शित करने की जगह नही है?

SHRI A. G. KULKARNI: Should it form part of his speech? It has no relevance. He is taking the opportunity of speaking everything. Sir, he should be stopped....

(*Interruptions*)

श्रीमन्, मैं समझता हूं आप को थोड़े में ही इस सदन की परिस्थिति का ज्ञान हो गया होगा, क्योंकि आप ज्ञानवादी हैं। आप देख लीजिए-- एब्स्ट्रैक्ट और कांक्रीट। मैं चाहता हूं लोग समझें— What is the difference between abstract and concrete ? Generalised programme is principle; concretised principle is programme. निर्गुण और सगुण। सिद्धांत जो है वह निर्गुण है, कार्यक्रम जो है वह सगुण है। अगर हम निर्गुण को सगुण मे लाएं तो लोग हमको कहते हैं कि आप तो गड़बड कर रहे हो। जनतंत्र, समाजवाद, समता, बराबरी, सेक्युलरिज्म, सर्व धर्म समन्वते--यह सब बोलते हैं मगर जब जनतंत्र का ठोस आएगा तो वहां पर सर्वग्राही मनोवृत्ति बन जाएगी, सारी सत्ता अपने में लेने की मनोवृत्ति आ जाएगी। इसलिए मैं आपसे निवेदन करता हूं कि आप कुर्सी पर बैठकर विरोधी पक्ष के अधिकार के संरक्षक हो और संसद् के सदस्यों के अधिकारों के संरक्षक हो। सत्ताधारी दल बहुत विशाल हो गया है, उनको आपकी संरक्षता की आवश्यकता नही है। अगर आवश्यकता है तो विरोध पक्ष को है। विरोध पक्ष को, अपने कार्य का संपादन करने में सत्ताधारी दल दिन प्रति दिन अपनी सत्ता-गृही, सर्वग्रासी मनोवृत्ति को खड़ा करके, खण्डित करता है। मैं चाहूंगा, आप हमारे अधिकारों की रक्षा करेंगे जिससे हम संसद् की महिमा, संसद की गरिमा को बचाएं, जिसमें हम देश की नगी, भूखी जनता की मुसीबतों को यहां प्रतिबिम्बित कर सकें और जिन भावनाओं से आज देश की तमाम जनता आपको देख रही है उन भावनाओं को आप साकार स्वरूप प्रदान करेंगे। इन भावनाओं के साथ मैं आपका स्वागत करता हूं। भारतीय लोक दल की हैसियत से, उस दल की ओर से, आपका बार बार स्वागत करता हूं। आप गांधी परम्परा से आए हो, उस परम्परा को बराबर कायम करो।

SHRI NIREN GHOSH (West Bengal): Sir, I rise, last of all, to welcome you. I extend to you a warm welcome on behalf of my party and on behalf of myself as

well. As has been said earlier, you have been occupying various positions of responsibility in the system of parliamentary democracy. But we have a feeling that parliamentary democracy is being systematically eroded and is being sought to be muffled. I have seen your predecessors in this office. Though I have not been in this House as much longer as Mr. Bhupesh Gupta, but I have seen in this office Dr. Radhakrishnan, Dr. Zakir Husain, Mr. Giri and last of all, Mr. Pathak. So, over the great number of years, all through this period, I have a feeling, I have a direct experience that the privileges, conventions and traditions which this House enjoyed at the time of Dr. Radhakrishnan, have been greatly eroded. That is my strong feeling. I do not know whether all will agree with me.

Sir, I would like to remind you that Rajya Sabha represents the States of India, that means the nationalities of India. And as such, I have a feeling and I am firmly of the opinion that Rajya Sabha should enjoy equal powers and privileges with Lok Sabha.

SHRI MAHAVIR TYAGI (Uttar Pradesh): More.

SHRI NIREN GHOSH: And the Constitution should be amended so that the representatives of the States, *i.e.*, the nationalities can be directly elected to this House. That is my feeling. So, Sir, now we are passing, as I feel in my long life, perhaps through the worst period in the history of India, since Independence. Authoritarianism, I feel, our party feels and people also feel has raised its ugly head. Corruption is rampant at the highest level including the Ministerial level and at the level of bureaucrats and to these bureaucrats today are accruing more and more powers. It is they actually who run the Government and the Government has become a one-person Government. So, Sir, to me it seems that this Government is almost a reactionary Government posing the greatest danger to India.

Sir, at present the down-trodden people of India, including the working class and peasantry are locked in a grim battle with the policies of the Government, which is seeking to crush them—the policies which are seeking to crush them. Now, Sir, though they are in a majority in this House, I should like to remind you that they are in a minority in the country. This is an artificial majority and we have to voice the sentiments of the people and now the angry and bitter sentiments of the people. We have no alternative. That is what we are here for.

I hope you will maintain the traditions and privileges of this House and seek to extend them further as these were during the time of Dr. Radhakrishnan at least.

Lastly, I fervently hope that Members of Parliament of this House won't be put in the position of the Orissa High Court.

Sir, I warmly welcome you.

SHRI HAMID ALI SCHAMNAD (Kerala): Mr. Chairman, Sir, let me on my own behalf and on behalf of my party, Muslim League, whole-heartedly and sincerely welcome you to this House which is the supreme legislative body of the land. Late V. J. Patel, when he was elected to the Imperial Legislative Assembly, declared "I cease to belong to any political party or I belong to all political parties". That was the sense of impartiality, that was the sense of justice that has been shown by that great leader. I am quite sure, Sir, that you also would show that sense of justice and impartiality to all groups and to all the parties that are here in this House. You have got wide and rich experience as a legislator, as a Minister, as the Chief Minister of Karnataka and also as a Governor. Now, Sir, as the Vice-President of this great land of ours and as Chairman of this House, I am quite sure you will be upholding the integrity and decency and decorum of this House and on our behalf and on behalf of my party let me assure, you, Sir, that we will co-operate with you in upholding the integrity, decency, dignity and decorum of this House. Let me wish you all success, Sir. Let God Almighty give you strength and courage to do justice without fear or favour.

Thank you, Sir.

श्री एन० एच० कुम्भारे (महाराष्ट्र) . अध्यक्ष महोदय, मैं रिपब्लिकन पार्टी तथा अन्य छोटे दलो की ओर से आपका हृदय से स्वागत करता हूं। आपके व्यक्तित्व के प्रति यहा जो सद्भावना व्यक्त की गई है उससे मैं सहमत हूं।

यह सभागृह दो हिस्सों में बंटा हुआ है। कुछ लोग आपके सामने बैठे हुए हैं। हम कुछ लोग इस सभागृह में पीछे बैठे हैं। जो लोग सामने बैठे हैं। उनकी ओर आपकी दृष्टि जाएगी ही किन्तु मैं उम्मीद करता हूं कि इस सभागृह का कामकाज चलाते वक्त थोड़ी दूर-दृष्टि भी रखेंगे ।

SHRI N. G. GORAY (Maharashtra): Sir, I am very glad to extend to you a wholehearted and warm welcome on behalf of my party as well as on my own behalf in this House. Sir, I think this is not the occasion when I should inflict an erudite lecture on neo-colonialism and fascism or refer to the good old days of Ramrajya about which nobody knows anything. We have to live in the present. I can only say that so far as this House is concerned, we have tried to maintain a tradition of dignity, of brotherhood and of justice. Sir, I am quite hopeful that under your guidance this tradition will be maintained. It is very necessary to be very careful about it because the days ahead are likely to be very difficult and very turbulent. A great responsibility will rest on the shoulders of all the Members of this House. There will be differences of opinion, there will be conflicts, there will be contradictions. But, Sir, I have no inferiority complex because of the fact that I belong to a small party. Also I have no doubt that those who enjoy the majority are in no way less than me in their patriotism or in their good intentions for the welfare of the people because, Sir, If I lose that confidence, as soon as I begin to doubt their *bona fides* I think there is no reason why I should sit in this House at all. Therefore, so long as I sit in this House, so long as I participate in the debates, the basic assumption is that it is possible to convince those people who are sitting opposite to me if my arguments are valid and if my love for my countrymen is genuine. That is how I work, Sir.

Sir, I hope and trust that the traditions that have been set by your illustrious predecessors will be upheld by you. I am quite sure, Sir, that in your case appearances will be deceptive: You have a meek and modest exterior but I am quite sure, when occasions arise we will find that you can be firm and you can be decisive. I hope, Sir, you will be firm and decisive in upholding the fine traditions of this House. Thank you, Sir.

SHRI K. NAGAPPA ALVA (Karnataka): Respected Chairman, Sir, it is with pleasure and hapiness that we welcome you, the Vice President of India, as the Chairman of Rajya Sabha. I am sure, with your vast experience of over 30 years in public life and having served the country in different capacities, you will conduct the business of this House ably, upholding the great traditions. You are a man of character; you are personification of simplicity and humility; you are an integrated personality. Devotion to duty and devotion to God are the two vital characteristics of your life. My greatest satisfaction is that at this critical and difficult period of history of this sacred land one who has grown up in stature with spiritual strength has become the Chairman of this House of Indian Parliament. I wish and pray for your success as Chairman of the Rajya Sabha and Vice-President of India and greater success in your life in the years to come.

SHRI GODEY MURAHARI (Uttar Pradesh): Mr. Chairman, Sir, without taking much of the time of the House let me welcome you on my own behalf and on behalf of the other Members also to the Chair. Sir, I have been assisting your predecessor also in this onerous task of presiding over this House and I know, Sir, that when you come on the first day you begin with some amount of nervousness; that happens to everybody because I remember when I first took over the Chair

I had the same kind of nervousness and most of the Members I suppose probably felt that being a very meek and soft type of man I might or might not be able to conduct the proceedings of the House. Sir, once you sit there you know what to do. It is with firmness and fairplay that you have to conduct the House and once you sit there I am sure you will do it. It is not just the Rules of Procedure that help the Chairman. Oftentimes we have to skip the Rules of Procedure and cast a blind eye to it because Members also digress from the Rules of Procedure but then that is all in the game and the main purpose of each Member trying to put forward his point of view is to reflect the trials and tribulations that the country is facing today. There are various issues, various problems, that country faces and it is but natural that Members, whether they be in the Opposition or on the Treasury Benches, try to reflect the aspirations of the people of the country and in doing so at times it is possible that a Member feels agitated or a little perturbed with what is going on and reflects it in a very heated type of argument but, Sir, once you know what the Member is about you will also know how to deal with the situation. I know you have had experience not only as a Minister, as a Governor but also as a legislator and you have known politics in this country. You have dealt with politicians and you will be dealing with politicians in this House also. Therefore it will not be difficult for you to know the minds of the Members and to deal with them and to act with fairness, fairplay and firmness in upholding the good traditions that this House has always upheld and to blaze a path which will enable you to endear yourself to all sections of the House irrespective of party or politics Sir, you would have had an inkling of what the Members think because even while welcoming you some of the Members had used the occasion to refer to their own programmes and policies and their own political philosophies. And that I think was in a very subdued tone and in the days to come you will see how it expresses itself in more exuberant forms. I know that with all the rich experience that you have you will be able to endear yourself to all the Members of the House and keep up the traditions that we already maintain.

With these words, Sir, I welcome you to the Chair.

MR. CHAIRMAN: Friends, I thank you all for your kind words of welcome. I feel overwhelmed with gratitude by this signal mark of your confidence, but, even more than gratitude, I feel the heavy responsibility and burden of this high office. I am, however, confident that in lightening my labours I can count upon the rich legacy I will be inheriting from my illustrious predecessors. While doing my duty and discharging my responsibility, it shall be my constant endeavour to follow the guidelines laid down by the galaxy of distinguished men who have occupied this august office before me. In this task I shall require the co-operation of you all and I hope and pray that I may continue to enjoy, in abundant measure, the same love and affection of you all. I can assure you that I shall strive to deserve it and to be fair and impartial under all circumstances.

Friends, I should like to say a few words about my special predicament today. I seem to be at a disadvantage in comparison to my predecessors in one respect. Whilst all of them had ample opportunities of meeting you and getting to know you at a personal and socal level before assuming the responsibilities of Chairmanship, circumstances beyond my control have denied me that opportunity. As you are aware, I was sworn in as Vice-President of India just today and I had to come straight to this House to conduct its business. You will, I hope not allow this fact to stand in the way of establishing mutual intimate relations. I hope to make amends for this shortcoming by meeting everyone of you during the next few days.

We are pledged to the democratic way of life and have adopted its techniques of discussion, persuasion and compromise.

[Mr. Chairman]

Under the guidance of Parliament, we have laboured for the fulfilment of the objectives laid down in our Constitution, *viz.*, to secure for all our citizens social, economic and political justice. Democracy signifies a temper of mind, a sense of humility. A true democrat must subject himself to frequent self-examination. It is only such self-scrutiny that will save us from feelings of infallibility and vanity, which are utterly inconsistent with the democratic spirit. In a democratic form of Government, we all subscribe basically to the main objective laid down in the Constitution and may differ only as to the manner in which the objective is to be reached. The plan of action of every party has necessarily to conform to the constitutional imperative of securing social and economic justice. The party programmes may only differ in regard to the methods to be employed, the paths to be chosen and the pace at which progress is to be achieved. Let us, therefore, put our shoulders to the wheel and strive unitedly to make a success of this exhilarating experiment in which we are all engaged. I look to you all for your valuable co-operation. For my part, I repeat that I shall strive to be fair and impartial. I do hope that, with your co-operation and goodwill, we will ensure a standard of debate, conducted with dignity and decorum, which would ensure the smooth working of this House, and through this means, the due attainment of our national goals.

I thank you all once again for your affectionate welcome.

We shall now pass on to the business on the agenda paper.

MINUTES OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRIMATI PURABI MUKHOPADHYAY (West Bengal): Mr. Chairman, Sir, I beg to lay on the Table a copy each of the following Minutes of the Committee on Public Undertakings:—

(i) Minutes of the sittings of the Committee on Public Undertakings (1973-74) relating to Fifty-fifth Report of the Committee on Hindustan Photo Films Manufacturing Company Limited.

(ii) Minutes of the sittings of the Committee on Public Undertakings (1973-74) relating to Fifty-sixth Report of the Committee on Indian Drugs and Pharmaceuticals Limited.

[Mr. Deputy Chairman in the Chair]

THE ADDITIONAL EMOLUMENTS (COMPULSORY DEPOSIT) BILL, 1974— *Contd.*

MR. DEPUTY CHAIRMAN: Now, we shall take up the clause-by-clause consideration of the Bill. Clause 2. There are eight amendments.

Clause 2—Definitions.

SHRI BHUPESH GUPTA (West Bengal): Sir, I beg to move:

3. "That at page 1, line 11, for the figures and words "6th day of July, 1974" the words "day which Parliament by a resolution of two-thirds of the members present and voting in each House designate in this behalf" be substituted."

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): Sir, I beg to move:

4. "That at page 2,—

(i) lines 10-11 for the words "notwithstanding the provisions of this clause" the word "not" be substituted;

(ii) lines 12 to 20 be deleted; and

(iii) line 45, after the figures "1948" the following be inserted, namely:—

'or any increase in wages by a bipartite or tripartite settlement between the parties till it exceeds